

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 386**

TO BE ANSWERED ON THE 20TH JULY, 2021/ ASHADHA 29, 1943 (SAKA)

FOREIGN FUNDING RECEIVED BY NGOS

386. SHRI CHANDESHWAR PRASAD:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of Non-Governmental Organisations (NGOs) who have received foreign funds during last three years in Bihar;

(b) the quantum of foreign funds received during the said period, year-wise, State-wise;

(c) whether such NGOs are submitting audited records as required under the existing laws; and

(d) if not, the nature of action taken to ensure submission of audited records?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a): The number of NGOs which received foreign contribution during the last three years in Bihar is as under: -

Year	Total number of NGOs
2017-18	243
2018-19	204
2019-20	185

(b) to (d): Year-wise and state-wise details of foreign contribution received by NGOs is available in the public domain on the web portal www.fcraonline.nic.in. The Foreign Contribution (Regulation) Act, 2010 and rules made there under require that all FCRA NGOs/Associations have to file audited Annual Returns every year. Failure to do so attracts penal actions that include financial penalty and suspension/cancellation of FCRA certificate. Most of the NGOs file their Annual Returns. Action is taken against the defaulting NGOs.
